

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

(21)

...  
CP No. 259/2003  
in  
OA No. 2267/01

New Delhi, this the 29th day of October, 2003

Hon'ble Shri Kuldip Singh, Member (J)  
Hon'ble Shri R.K.Upadhyaya, Member (A)

Ram Pal s/o Shri Tula Ram,  
R/o Vill. & P.O. Karawal Nagar,  
Delhi - 110 094. ...Applicant

(By Advocate: Yogesh Sharma)

Versus

1. Smt. Shailaja Chandra,  
Chief Secretary,  
Govt. of NCT of Delhi,  
New Secretariat, Delhi.
2. Ms. Neeru Nanda,  
The Secretary,  
(Social Welfare Department),  
Govt. of NCT of Delhi,  
New Secretariat, Delhi. ...Respondents

(By Advocate: Shri Anurag Sharma proxy for  
Shri George Parackin).

ORDER (ORAL)

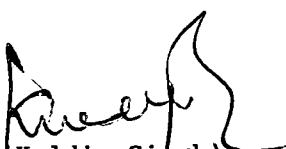
Order delivered by Shri Kuldip Singh, Member (J)

Learned counsel for the applicant submits that  
the respondents have implemented the judgement and no  
grievance remains to be redressed.

In view of the above statement, nothing  
survives in CP and the same is dropped. Notices are  
discharged.

  
(R.K.Upadhyaya)  
Member (A)

/na/

  
(Kuldip Singh)  
Member (J)